

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Sixth Lok Sabha

First Report



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

1977

Presented on: 6.7.77
Adopted on : 8.7.77

345
T.H.C. (2)

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixth Lok Sabha)

FIRST-REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this First Report.

2. The Committee met on the 5th July, 1977 for—

- I. Allocation of time under rule 294(1)(c) of the Rules of Procedure, for discussion of the part-discussed Bill, namely, the Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill, 1977 moved by Shri Samar Guha on the 1st July, 1977.
- II. Classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
- III. Allocation of time to the part-discussed resolution, under rule 294(1)(e) of the Rules of Procedure, moved by Shri H. V. Kamath on the 24th June, 1977.
- IV. Allocation of time under rule 294(1)(e) of the Rules of Procedure to the resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, the 8th July, 1977.

Allocation of time to part-discussed Bill

3. The Committee considered allocation of time for further discussion of the Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill, 1977 by Shri Samar Guha, motion for consideration of which was moved on 1-7-1977. The Bill had taken 1 minute on that day. Shri Samar Guha had been invited to present his views on his Bill. He did not attend.

4. After considering all aspects of the Bill, the Committee recommend that two hours might be allotted to part-discussed Bill by Shri Samar Guha.

Classification and allocation of time to Bills

5. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri P. K. Deo, C. K. Chandrappan, Prasanbhai Mehta, H. V. Kamath and Dr. Sushila Nayar attended.

6. After considering all aspects of the Bills, the Committee recommend that (i) the Lokpal Bill, 1977 by Shri P. K. Deo and (ii) the Constitution (Amendment) Bill, 1977 (Amendment of Article 352) by Shri H. V. Kamath be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allotment of time to Resolutions

7. The Members concerned had been invited to present their views on their resolutions before the Committee. Sarvashri H. V. Kamath, P. K. Deo and Shrimati Mrinal Gore attended.

[P.T.O.]

8. The Committee recommend the allocation of time as follows: —

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|--|---------|
| (1) Part-discussed Resolution regarding subversion of democratic norms by the former Prime Minister. | 2 hours |
| (2) Resolution regarding participation of young men in nation building. | 2 hours |
| (3) Resolution regarding participation of Government employees in political activities. | 2 hours |

Recommendations

9. The Committee recommend that—

- (i) the allocation of time to the Publication and Import of Political Literature by Foreign Missions in India (Regulation) Bill, 1977 by Shri Samar Guha by the Committee, as shown in para 4 above, be agreed to by the House;
- (ii) the classification and allocation of time to Bills by the Committee as shown in the Appendix be agreed to by the House; and
- (iii) the allocation of time to resolutions, as shown in paragraph 8 above be agreed to by the House.

GODEY MURAHARI,

NEW DELHI;
July 5, 1977
 Asadha 14, 1899 (Saka)

Chairman,
Committee on Private Members' Bills
and Resolutions.

APPENDIX

| S. No. | Name of the Bill and the Member-in-charge | Bill No. | Category allotted | Time allotted by the Committee |
|--------|--|------------|-------------------|--------------------------------|
| 1. | The Lokpal Bill, 1977 by Shri P. K. Deo | 21 of 1977 | A | 2 hours |
| 2. | The Constitution (Amendment) Bill, 1977 (Amendment of article 16) by Shri P. K. Deo. | 22 of 1977 | B | 2 hours |
| 3. | The Constitution (Amendment) Bill, 1977 (Substitution of article 156, etc.) by Shri P. K. Deo. | 23 of 1977 | B | 2 hours |
| 4. | The Foreign Owned Plantations (Nationalisation) Bill, 1977 by Shri C. K. Chandrappan. | 41 of 1977 | B | 2 hours |
| 5. | The Constitution (Amendment) Bill, 1977 (Amendment of articles 74 and 163) by Shri C. K. Chandrappan. | 40 of 1977 | B | 2 hours |
| 6. | The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Bill, 1977 (Amendment of sections 3, 4, etc.) by Shri C. K. Chandrappan. | 39 of 1977 | B | 2 hours |
| 7. | The Appointment of Governors Bill, 1977 by Shri Samar Guha. | 24 of 1977 | B | 2 hours |
| 8. | The Foreign Propaganda in India (Regulation and Control) Bill, 1977 by Shri Samar Guha. | 25 of 1977 | B | 2 hours |
| 9. | The National Defence Academy, Khadakvasala and the Indian Military Academy, Dehra Dun (Re-naming) Bill, 1977 by Shri Samar Guha. | 45 of 1977 | B | 2 hours |
| 10. | The Constitution (Amendment) Bill, 1977 (Omission of article 370) by Shri P. K. Deo. | 28 of 1977 | B | 2 hours |
| 11. | The Payment of Bonus (Amendment) Bill, 1977 (Amendment of section 10 and substitution of section 20, etc.) by Shri Chitta Basu. | 44 of 1977 | B | 2 hours |
| 12. | The Constitution (Amendment) Bill, 1977 (Amendment of articles 19 and 326) by Dr. Laxmi Narayan Pandeya). | 32 of 1977 | B | 2 hours |
| 13. | The Arms (Amendment) Bill, 1977 (Amendment of section 2) by Dr. Laxmi Narayan Pandeya. | 35 of 1977 | B | 2 hours |
| 14. | The Constitution (Amendment) Bill, 1977 (Amendment of article 352) by Shri H. V. Kamath. | 34 of 1977 | A | 2 hours |
| 15. | The Constitution (Amendment) Bill, 1977 (Amendment of article 74) by Shri Kanwar Lal Gupta. | 31 of 1977 | B | 2 hours |
| 16. | The Providing of Employment, Payment of Unemployment Allowance and Unemployment Insurance Scheme Bill, 1977 by Shri Prasannbhai Mehta. | 43 of 1977 | B | 2 hours |
| 17. | The Mental Health Bill, 1977 by Dr. Sushila Nayar. | 58 of 1977 | B | 2 hours |
| 18. | The Indian Agricultural Workers Bill, 1977 by Shri Chitta Basu. | 57 of 1977 | B | 2 hours |
| 19. | The Life Insurance Corporation (Restoration of Settlements) Bill, 1977 by Shrimati Parvathi Krishnan. | 56 of 1977 | B | 2 hours |